

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1407 of 2019**

**IN THE MATTER OF:**

**Srei Infrastructure Finance Ltd.**

**Appellant**

**Vs.**

**Ashish Chhawchharia & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. S.N. Mookherjee, Sr. Advocate  
Mr. Abhijeet Sinha, Mr. Rishav Banerjee and  
Mr. Raghavendra M. Bajaj, Advocates  
Mr. Shounak Mitra, Ms. Raveena Rai, Mr. Prateek  
Kumar and Mr. Ratnaka Banerji Advocates**

**For Respondents: Mr. Ramji Srinivasan and Mr. Arun Kathpalia,  
Senior Advocates  
Mr. Deep Roy and Mr. Rony O John, Advocates  
Ms. Misha, Mr. Siddhant Kant, Mr. Rishav  
Banerjee, Mr. Zeeshan Haque, Mr. Neeraj Kaul,  
Mr. Deepak Joshi, Mr. Sudhir Sharma, Ms. Nupur  
Malde and Mr. Ashish, Advocates  
Mr. Abhishek Swaroop and Mr. Naman Singh  
Bagga, Advocates  
Mr. Dinkar Singh (ARCL)  
Mr. Tushar Mehta (SGI)**

**With**

**Company Appeal (AT) (Ins) No. 591 of 2020**

**IN THE MATTER OF:**

**Srei Infrastructure Finance Ltd.**

**Appellant**

**Vs.**

**Ashish Chhawchharia & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. S.N. Mookherjee, Sr. Advocate  
Mr. Prateek Kumar, Ms. Raveena Rai,  
Mr. Ratnanko Banerji, Mr. Rohit Ghosh and  
Mr. Shounak Mitra, Advocates**

**For Respondents: Mr. Ramji Srinivasan and Mr. Arun Kathpalia,  
Senior Advocates  
Mr. Deep Roy, Mr. Rony O John, Mr. Siddhant  
Kant, Ms. Misha, Mr. Abhishek Swaroop,  
Mr. Naman Singh Bagga, Mr. Deepak Joshi,**

**Mr. Sudhir Sharma, Ms. Mrida, Mr. Neeraj Kaul  
and Mr. Ashish, Advocates  
Mr. Dinkar Singh (ARCL)  
Mr. Tushar Mehta (SGI)**

**With**

**Company Appeal (AT) (Ins) No. 593 of 2020**

**IN THE MATTER OF:**

**SREI Multiple Asset Investment Trust**

**Appellant**

**Vs.**

**IDBI Bank Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ranjit Kumar, Sr. Advocate  
Mr. Krishnendu Datta and Mr Arijit Mazumdar,  
Advocates**

**For Respondents: Mr. Ramji Srinivasan and Mr. Arun Kathpalia,  
Senior Advocates  
Mr. Deep Roy, Mr. Rony O John, Mr. Siddhant  
Kant, Ms. Misha, Ms. Mrida, Mr. Abhishek  
Swaroop, Mr. Naman Singh Bagga, Mr. Deepak  
Joshi, Mr. Sudhir Sharma and Mr. Neeraj Kaul,  
Advocates  
Mr. Dinkar Singh (ARCL)  
Mr. Tushar Mehta (SGI)**

**O R D E R**  
**(Virtual Mode)**

**10.09.2020:** Heard Learned Counsel for the Appellant in part in  
Company Appeal (AT) (Ins.) No. 591 of 2020.

Due to paucity these matters are adjourned. Let the Appeals be fixed  
on **17<sup>th</sup> September, 2020.**

[Justice Jarat Kumar Jain]  
Member (Judicial)

[Balvinder Singh]  
Member (Technical)